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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 56/16	TP 48/17	For compliance of balance objections in Form-5.	433(e) / 433(f)	Maithan Ceramic Ltd. Vs Benaka Sponge Iron Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
15.	LAKSHMI MENON For C.K Nandakumar Law Chambers Ph: 9880073412	Respondent	Lakshmi

ORDER

Counsel for petitioner is present. She requested time to comply the objections. Further counsel for respondent is also present. Time extended for filing objections if any. List it on 29/09/2017.


MEMBER(J)


MEMBER(T)